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# IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9701/2023

## DR AKASH BHATTACHARYA Through: None.

..... Petitioner

versus

### DELHI DISASTER MANAGEMENT AUTHORITY & ANR.

..... Respondents Through: Mr. Santosh Kumar Tripathi, SC, GNCTD with Mr. Udit Malik, ASC, GNCTD with Mr. Arun Panwar, Mr. Pradyumn Rao and Mr. Kartik Sharma, Advocates for GNCTD.

#### CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SANJEEV NARULA

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#### <u>ORDER</u> 05.10.2023

1. The Petitioner before this Court has filed this present petition as a Public Interest Litigation ('**PIL**') stating that in the monsoon season this year, on account of flooding in Yamuna River, the water level crossed danger level of 205.33 and large numbers of persons in NCT of Delhi stood displaced. The Petitioner submits that around 25,000 people, apart from livestock, were directly or indirectly affected by the floods. In the prayer clause, the following reliefs are sought:

"1. Direct Reposndents 1 & 2 to ensure essential & quality food supply in all relief camps across Delhi.

2. Direct Respondent No.2 to start a community kitchen at every flood relief camp in Delhi.

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3. Direct Respondents 1 & 2 to provide sanitary items for the flood victims in the relief camps including soap, Sanitizer etc.

4. Direct Respondent No.1 & 2 to arrange required light arrangements in every flood relief camp in the State.

5. Direct Respondent 2 to provide a 3-month free ration including spices and basic essentials to prepare food for all victims affected by the flood.

6. Direct Respondent No.2 to conduct a probe on procedural lapses from the side of departments since the day one of Yamuna Flood, 2023.

7. Direct Respondent No. 2 to ensure there shall be no discrimination at relief camps based on caste, creed, religion, language, ethnicity etc.

7. Direct Respondent No. 2 to provide vaccination or other measurements for people in the relief camps against any epidemic, water-borne disease or any other diseases.

8. Direct Respondent No. 2 to sensitize the general public through digital, print and any other available mediums about the precautions that have to be taken in the aftermath of the flood.

9. Direct Respondent No. 2 to prepare for any endemic in the post-flood scenario.

10. Direct Respondent No. 2 to provide essential medical services for women, children and old age people at relief camps against any illness.

11. Direct Respondent No. 2 to make a public call for relief materials and donations for the relief works in the relief camps and rehabilitation of victims.

12. Direct Respondent No. 2 to appoint a nodal officer to conduct survey for the relief and rehabilitation of flood victims in every camp.

13. Direct Respondent No. 2 to provide immediate cash assistance of Rs. 50000 for those who lost their belonging and shelter in the flood.

14. Direct Respondent No. 2 to Provide Text Books and other essential materials and stationaries to all school-college-going students in the relief camp and those who are subjected to the flood.

15 Direct Respondent No. 2 to notify immediate flood as a natural

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disaster under DMA, Act, 2005."

2. Today, there is no appearance on behalf of the Petitioner. We note that this Court issued notice in the matter on 24th July, 2023 and the Government of NCT of Delhi ("GNCTD") has filed a detailed status report. Copy thereof has been handed across the board and we have perused the same. Per the report, a "Flood Control Order" is issued every year in Delhi in the last week of June, which contains the details of agencies engaged in flood control management. Further, an "Apex Committee" chaired by the Chief Minister, is in existence in Delhi which recommends, supervises and co-ordinates flood control measures. To assist the Apex Committee, a "Central Control Room" is set up every year from 15<sup>th</sup> June to 15<sup>th</sup> October at L.M. Bund, Shastri Nagar, which functions round the clock. It is stated that, for this year, the Flood Control Order-2023 was released on 06<sup>th</sup> July, 2023 and the Control Room was duly set up on 15<sup>th</sup> June, 2023. Said Control Room would be operational till 15th October, 2023 or till the withdrawal of the monsoon season.

3. The report also contains details of the measures in place to tackle floods and the steps taken in light of the flooding situation in NCT of Delhi this year. The Central Water Commission (CWC) shares advisory and flood forecasts with agencies, and when an advisory is received, the Standard Operating Procedures under the Flood Control Order-2023 are put into effect. The concerned agencies are also cognizant of the water level in Delhi, and when the level crosses the danger mark, measures are taken towards evacuation. This year, prior to the rise in water level, a regular *munadi* (public announcement) was carried out by the Revenue Administration and Police to sensitize people of the possibility of flooding

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on account of incessant rain in the catchment area of the river. In fact, in the beginning of July, boats were deployed by Irrigation and Flood Control Department as also the National Disaster Relief Force, and people along with their livestock were evacuated to safety. Civil Defence Volunteers were also deployed in large numbers to augment evacuation efforts. Notably, this year, on 13<sup>th</sup> July, 2023, the water level reached 208.66 meters at the Old Railway Bridge, which is the highest ever.

4. Around 27,381 persons were evacuated from flood-affected low-lying areas and a total of 47 relief camps were established across 6 districts of NCT of Delhi. This included temporary camps as well as camps in pucca buildings i.e., schools, community centres etc. Government officers of various departments were deployed to ensure availability of facilities in every camp. Basic necessities such as food, water, medicines, sanitation, bedding etc. were made available by various departments and organisations in these camps round the clock. Specifically, drinking and bathing water was made available through the Delhi Jal Board. Shelter was provided by way of water-proof tents at some camps. Cleanliness and hygiene were maintained by MCD staff, which also carried out fumigation in each camp. Mobile toilets, electricity connections, fans, bedding, sanitary pads, etc. were also made available along with hot cooked food for inhabitants at each camp. Furthermore, doctors and ambulances were also stationed at camps to provide medical care to the flood-affected persons.

5. GNCTD's report further states that a financial assistance of Rs. 10,000/- per family was provided to 2223 families after verification, the details of which have also been enclosed along with the status report.

6. The GNCTD has also furnished details of the relief camps established

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in various localities, which are reproduced as under:

"S.NO.	NAME OF THE REVENUE DISTRICT	Sub division	Location of tents / Rescue Shelter
<i>1.</i> <i>2.</i>		Alipur	Chaupal, Mohammadpur Ramzanpur Village MCD Primary School, Palla Village
3.	North	Model Town	MCD Primary School, E-Block, Jahangir puri, Delhi
4.			Patrachar Vidyalaya Outram Line
5			Mcd primary school, F&G-Block, Jahangirpuri, Delhi
7.			Iron Railway Bridge
8			Kishan Basti Along ISBT Bridge
9			Camp under Flyover at Khajuri Chowk (5 <sup>th</sup> Pusta Gari Mendu)
10.		Selampur	Pakistan Refugees Near Signature Bridge
11.			Sardar Patel Baraat Ghar Near 2 <sup>nd</sup> Pusta, Usmanpur
12.	North East	MCD Primary School Kaithwada, 2 <sup>nd</sup> Pusta Usmanpur	
13.			Sarvodya Vidyalaya Buland Masjid
14.			2.5 Pusta Sonia vihar
15.			4.5 Pusta Sonia vihar
16.		Karawal	Toll Tax Sonia vihar
17.		Nagar	Annapurna Temple, Sonia vihar
18.			Badarpur Khadar
19.			GBSSS, 4.5 Pusta, Sonia Vihar
20			MCD School, 3 <sup>rd</sup> Pusta, Sonia Vihar
20.	Shahdara	Vivek Vihar	Thokar No. 21
21.			CWG Village Complex Flat
22.		Yamuna Bank, Vikas Marg	
23.		Preet Vihar	Preet Vihar, (Hathi Thokar)
24.	East		Rainy Well, Near Jain Shikanji, NH-24, P-4
25.			Shkarpur School, School Block

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26.		Mayur	DND Pusta, N	lear Crown Plaza Mayur Vihar Phase I
27.		Vihar	Nursery Pusta Near Mayur Vihar Phase-I Delhi	
28.			Rainy well NH-24, P-5	
			EDMC Prat	ibha School, Pocket-4 Mayur
29.				Vihar, Phase-1
30.				Khadar Pusta Near Madarsa
		Sarita Vihar	Vishwakarma	Sarvodya vidyalaya (Middle) ID 1925442 Jaitpur Extn Part-2
31.	South-East		Colony	Sarvodya Vidyalaya (Middle) ID 1925442 Jaitpur Extn Part-2
32.				SBV, Madanpur khaddar, Phase-3, New delhi-110076 (school ID 1925431)
33.		Defence Colony	Jhuggies near Millennium Depot, Sarai Kale Khan & Gyaspur,	Open space of Millennium Depot
34.			Jain Mandir Behlolpur Near Shamshan Ghat	Near Power Grid Office in the vicinity
35.			Dhobi Ghat, Jogabai, Batla House	<ol> <li>MCD Pratibha</li> <li>Vidhyalaya, Zakir Nagar-I,</li> <li>Girl's/Boy's English</li> <li>Medium, Central Zone, New</li> <li>Delhi.</li> <li>2)Govt Sarvodaya Kanya</li> <li>Vidhyalaya/ Govt. Sarvodaya</li> <li>Bal Vidhyalayajoga Bai</li> <li>Batla House, new Delhi</li> </ol>
36.			Golden Jublee	Park (From Low lying area)
37.			Bela Gaon A (from bela gaon)	
38.			v	from bela gaon)
39.	Kotwali		SVV Mori gate school no. 01 (From Yamuna Bazar)	
40.			Geeta colony j and B) (From	flyover near shanti van site (A low lying area)

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41.	CENTRAL		Zeenat mahal govt. school kamla Market
			(From anna Nagar and Kanchan colony)
42.			Old Iron Bridge (From Low lying area)
43.			Rajghat Depot (From Low lying area)
44.			Shamshan Ghat bhoomiburaripushta (from
			burari, people refused to shift)
45.			community center ram ghat (from sur Ghat +
			Ram ghat)
46.		Civil Lines	SKV Govt. school magazine road (from
			hindupaksharanarthi camp and anti ki
			thokar)
47.			RPVV school civil lines (from old
			chandrawal)"

7. GNCTD's report also indicates that not only did the State Government provide relief and aid to flood-affected people, but various NGOs, gurudwaras, and other organisations also participated in relief activities, including distribution of stationery and clothing items. We note that, at present, the relief camps have been wound up and the flood affected people have been shifted back to their homes.

8. In light of the GNCTD's status report, no further orders are required to be passed in the present PIL and the same stands disposed of accordingly.

## SATISH CHANDRA SHARMA, CJ

#### SANJEEV NARULA, J

OCTOBER 5, 2023 as